

Title: Rulling regarding notices of Adjournment Motion.

HON. SPEAKER: Members, I have received notices of Adjournment Motion from Shri Mekapati Raja Mohan Reddy, Shri Deependra Hooda, Shri Jyotiraditya M. Scindia, Shri Rajeev Satav, Kumari Sushmita Dev, Shri S.P. Muddhanume Gowda, Dr. P. Venugopal and Shri Ravneet Singh. The matters, I know, are important enough, but they do not warrant interruption of Business of the Day. The matters can be raised through other opportunity which I will definitely give. I always give you the opportunity. I have, therefore, disallowed all the notices of Adjournment Motion. Shri Deependra Hooda, I will allow you after papers have been laid. â€;

(Interruptions)

HON. SPEAKER: I will allow you .â€!

(*Interruptions*)

HON. SPEAKER: I will allow you in Zero Hour.

...(*Interruptions*)